

14/11

9

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1472/(MAH)/2017

CORAM:

Present:

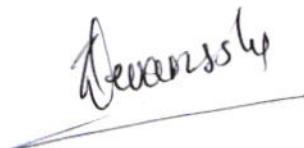
SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Farouk Sodagar Darvesh & Company Pvt. Ltd.
 V/s.
 Shree Ram Urban Infrastructure Ltd.

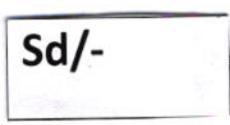
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
Q.	Dr. Birendra Saraf Adv. Devanshi Sethi Adv. Devarshish Gaekwad i/b Almrt Legal	Advocate for Operational Creditor	

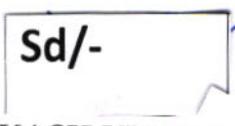
ORDER

CP No. 1472/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 14.11.2017.


Sd/-

V. NALLASENAPATHY
 Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)